

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4419
ANSWERED ON:19.05.2006
RE- AUCTION OF PLOTS FOR HOSPITAL
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Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether Delhi Development Authority is considering a proposal to re-auction hospital plots in Rohini and elsewhere in the capital at 33 and 50 crores respectively;
- (b) if so, whether auction at such an exorbitant price will mean costlier facilities for the patients due to increased establishment costs; and
- (c) the reasons for not selling the said plots at a price which may help cheaper medical facilities with a rider that the poor will get free treatment?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI AJAY MAKEN)

(a): As per current policy, the Delhi Development Authority (DDA) disposes of hospital plots through auction, where the price is determined through competitive bidding, and disposal is done in a transparent manner. DDA had put up some hospital sites including two sites in Rohini for auction in October, 2005. However, in the absence of suitable bidders at that time, DDA has decided to again put up these sites for auction.

(b)&(c): The cost of medical care is dependent on several factors, i.e. cost of buildings, equipment, doctors, etc. Cost of the land is only one of the components in the overall cost of medical care. Providing land at a lower price need not necessarily have a major impact on the cost of medical care. It has been found that hospitals earlier allotted land at concessional rates did not provide meaningful and effective coverage in terms of free treatment for the poor.